

R.O.C.No. 77392-A/2019/B2



CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 220 / 2019

The Government, in G.O.Ms.No.586, Home (Courts-II) Department, dated 30.07.2012, has issued orders sanctioning the constitution of Judicial Magistrate, Additional Mahila Court at Pudukkottai.

Thiru. M.Ziavur Rahuman, District Munsif, Keeranur, is transferred and posted as Judicial Magistrate, Additional Mahila Court, Pudukkottai, in the aforesaid newly sanctioned Court.

HIGH COURT OF MADRAS, CHENNAI.
DATED:04.10.2019.

Sd./-C.Kumarappan
REGISTRAR GENERAL